

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 605
CA(CAA)- 18/ND/2023

IN THE MATTER OF:

**M/s. M B Distributors Pvt. Ltd. and Ors. with
M/s. Reality Buildwell (India) Pvt. Ltd.**

...APPLICANT

Section

U/s 230-232

**Order delivered on 14.09.2023
(Virtual Hearing)**

Coram:

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant	:	
For the RD	:	
For the OL	:	Ms. Hemlata Rawat Counsel
For the Income Tax Department	:	

ORDER

This is a first motion petition under Section 230-232 of the Companies Act, 2013.

Ld. Counsel appearing on behalf of the Petitioner submitted that in terms of the order dated 15.06.2023, they have filed NOC from the HDFC Bank alongwith an affidavit and the same is now reflected on the e-portal. In view of this, order in the matter is **reserved**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Mahendra Khandelwal)
Member (J)**